

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 108
IB-2240(ND)2019
IA/1710/2021, IA/1765/2021

IN THE MATTER OF:

**M/s. Hi Tech Resource
Management Limited**

...

Applicant/Petitioner

Versus

M/s. Overnite Express Limited

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 26.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Abhishek Anand and Pathik Choudhury, Adv for IRP

ORDER

IA/1710/2021- This is 2nd Progress Report submitted by the RP. The same is taken on record subject to just exceptions.

With this, the IA stands closed.

IA/1765/2021- Present IA has been filed on behalf of the IRP updating the list of members of the COC. The same is taken on record subject to just exceptions.

With this, the IA stands closed.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**

(Sapna)